CENTRAL ADMINISTRATIVE TRIBUNAL JABALPUR BENCH, JABALPUR

	Caravs Building, 15, Civil	Lines, Post bag No. 6, JABALPUR- 482 001	
		Dated . B. L. Registration No.C	-1
······	W620	Registration No. Ap	plicant (s)
	•	VERSUS	· .
••••••	Fl.	LXO Sharning Resp	ondent (s)
A c Tribunal ir	copy of the ORDER dated n the above mentioned case is	18 118 07 passed by the forwarded herewith for necessary action.	e Hon'ble
To,			
	17.8.2005.		
•	Shri A.A.khan for)	filed by learned counsel for	
	order passed by the The Tribunal had depromote the application 29.2.96 and he shad consequential bene	of non-compliance of the e Tribunal in OA 444/98. irected the respondents to ant to the post of LDC w.e.f. ll also be entitled to all fits including the actual nce of pay, seniority etc.	ar (J)
	the order of the T	ve filed a writ petition agains ribunal before the High Court has dismissed the said WP.	-
plant of	The applicant has the prescribed time	approached this Tribunal after e limit of one year.	
	Hence this CCP is dismissed.	not maintainable and is	
	01-	501-	,
Samuel Samuel	(Madan Mohan)	(M.P.Singh) VC	:
A CONTRACTOR OF THE PARTY OF TH	88.		
RPR-119-CA	T Jabalpur-1-12-99-1500 Forms.	रेता प्रतिविधि	•
thu	m.AKhm	Chuestana 18/8/05	
_	MAKhan Advocation	(A.A.)	
	and Share	£5	